

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.304**

New IA2818/2023 IA-2500/2023 IA-458/2023 459/2023 IA-96/2023  
IA(Com.A)-37/2023 IA-4645/2022 IA-1934/2021 IA-1994/2021 IA-5441/2021  
IA-2791/2021 IA-5916/2022 IA-5917/2022 IA-1554/2022 IA-2696/2021 IA-  
2663/2021 IA-3051/2022 IA-85/2023 IA-4537/2022 IA-4016/2022 IA-  
1244/2022 IA-1046/2022 IA-1674/2022 IA-1417/2022 IA-1450/2022 IA-  
1357/2022 IA-1376/2022 IA-3170/2022 IA-287/2021 IA-796/2021 IA-  
1146/2022 IA-82/2022 IA-1432/2022 IA-808/2023 IA-3896/2021 IA-  
4126/2022 IA-4436/2022 IA-3379/2020 Cont.P-18/2021 IA-2868/2022 IA-  
3884/2021 IA-1016/2021 IA-1020/2021 IA-1025/2021 IA-1032/2021 IA-  
1054/2021 IA-1056/2021 IA-1060/2021 IA-1064/2021 IA-4077/2021 IA-  
1508/2021 IA-4117/2021 IA-3895/2021 IA-3899/2021 IA-3057/2022 IA-  
3062/2022 IA-3064/2022 IA-3073/2022 IA-3074/2022 IA-3324/2022

In

IB-1348(ND)/2019

**IN THE MATTER OF:**

M/s. Nisus Finance & Investment Managers LLP & Anr.

**.... APPLICANT/PETITIONER**

**Vs.**

M/s. Earthcon Universal Infratech Pvt. Ltd.

**.... RESPONDENT**

**SECTION**

**U/s 7 IBC code 2016**

**Order delivered on 23.05.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

: Mr. Shahid Khan, Advocate in IA 1417/2022, IA 1450/2022, IA 1357/2022, IA 1376/2022, IA 3170/2022, Mr. Kumar Mihir, Advocate in IA No. 2500 of 2023, Mr. Sandeep Garg, Mr. Shobhit Gupta and Mr. Jatin Kumar Advocates in in I. A. No. IA-1064/2021 and I. A. No. 1934/2021, U.N. Singh, Adv. for Applicant GNoida Authority in IA-85/2023, - Mr. Shikhil Suri, Adv, Ms. Aphune K. Kezo, Adv., Deepti Grover In Respect Of Satish Kumar Gaddh V/S Nisus Finance

Mr. Tenzen Tashi Negi, Advocate for Noida Power Company Limited in IA NO-82/2022 and 1432/2022, Mr. Sanjay Khanna (Standing Counsel), Ms. Pragya Bhushan, Mr. Karandeep Singh, Mr. Tarandeep Singh, Mr. Amit Singh, Mr. Karan Sokhi, Advocates AR of Home Buyers, Mr. Mohd Arsh Khan for ex-directors Mr. Chandra Shekhar Yadav, Advocate in IA-1063/2022

For the Respondent : Mr. Piyush Singh, Mr. Kashish Sareen, Mr. Jayant Upadhyay, Mr. Ayush Kasana, Mr. Suryansh Vashisht, Advocates for non-applicant/Respondent

### **ORDER**

#### **New IA-2818/2023:-**

This matter was taken up upon mentioning.

This application has been filed by the Resolution Professional seeking extension of CIRP Period by 90 days w.e.f 26.05.2023.

The Ld. Counsel appearing for the Resolution Professional has submitted that the CoC has approved the Resolution for extension of CIRP period in its meeting held on 05.05.2023 by 100% votes.

Having heard the submissions made by Ld. Counsel, we direct that the CIRP period be extended by 90 days from 26.05.2023.

**IA allowed.**

**IA-2500/2023 IA-458/2023 459/2023 IA-96/2023 IA(Com.A)-37/2023 IA-4645/2022 IA-1934/2021 IA-1994/2021 IA-5441/2021 IA-2791/2021 IA-5916/2022 IA-5917/2022 IA-1554/2022 IA-2696/2021 IA-2663/2021 IA-3051/2022 IA-85/2023 IA-4537/2022 IA-4016/2022 IA-1244/2022 IA-1046/2022 IA-1674/2022 IA-1417/2022 IA-1450/2022 IA-1357/2022 IA-1376/2022 IA-3170/2022 IA-287/2021 IA-796/2021 IA-1146/2022 IA-82/2022 IA-1432/2022 IA-808/2023 IA-3896/2021 IA-4126/2022 IA-4436/2022 IA-3379/2020 Cont.P-18/2021 IA-2868/2022 IA-3884/2021 IA-1016/2021 IA-1020/2021 IA-1025/2021 IA-1032/2021 IA-1054/2021**

**IA-1056/2021 IA-1060/2021 IA-1064/2021 IA-4077/2021 IA-1508/2021**  
**IA-4117/2021 IA-3895/2021 IA-3899/2021 IA-3057/2022 IA-3062/2022**  
**IA-3064/2022 IA-3073/2022 IA-3074/2022 IA-3324/2022:-**

List on **26.05.2023.**

**Sd/-**  
**(ATUL CHATURVEDI)**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**